necessary to evolve some sort of scheme in view of the very commendable work done by the Defence Forces during civilian calamities in Rohtak and Lucknow part.cularly?

SHRI K. RAGHURAMAIAH: May I submit that even as it is, such individual acts of gallantry, courage, etc. can be recognised by award of Asoka Chakra medal of the appropriate class or the award of the newly instituted Distingu'shed Services Medal of the Army, Navy or Air Fores. So there are already medals, etc., which can be awarded in such circumstances but in this particular case, recommen-da'ions have not yet been received.

COMPLAINT RECEIVED BY GOVERNMENT OF INDIA FROM THE GOVERNMENT OF GHANA REGARDING H. 2 PLANE CRASH

*536. SHRI HARIHAR PATEL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that recently one H. 2 plane sold to the Government of Ghana crashed and the trainees and trainers in the plane were killed;

(b) whether Government of India have received any complaint from the Government of Ghana regarding unsatisfactory service of H. 2 planes; and

(c) if so, what is the nature of the complaint and what action has been taken in the matter?

THE DEPUTY MINISTER OF DEFENCE (SARDAR S. S. MAJITHIA): (a) Yes, Sir.

(b) and (c) Government have received no complaint from the Government of Ghana.

SHRI HARIHAR PATEL: May I know whether it is a fact that earlier to this accident, a trainer in that plane complained to the Air Chief of the Ghana Government, who was an I.A.F. Officer, that the plane was not suited to Ghana climate? SARDAR S. S. MAJITH'IA: The Government have received no complaints from th_e Ghana Government.

SHRI HARIHAR PATEL: May I know whether the I.A.F. officer serving under the Ghana Government came back to India?

SARDAR S. S. MAJITHIA: Yes, that is true.

SHRI HARIHAR PATEL: Is it because his advice was not considered satisfactory by the Chana Government?

SARDAR S. S. MAJITHIA: No.

SHRI JASWANT SINGH: Was only one plane supplied to them or were more than one supplied to them?

SARDAR S. S. MAJITHIA: More than, one plane. Actually I think 12 H. 2 were supplied.

SHRI JASWANT SINGH: Did the accident take place only in one?

SARDAR S. S. MAJITHIA: Yes.

SHRI HARIHAR PATEL: What is the number that the Ghana Government intend to purchase from India?

SARDAR S. S. MAJITHIA: I am afraid, I have no information about their intention.

*537. [The questioner (Shri Babubhai Chinai) was absent. For answers, vide col. 2878 infra.]

ASSISTANT SUPERINTENDENTS' EXAMI-NATION HELD IN 1959

*538. SHRI HARIHAR PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Union Public Service Commission have intimated the Home Ministry that on the result of Assistant Superintendents' Examination held in 1959 the names of 78 candidates published by them has not exhausted the entire list of candidates considered qualified by them; (c) if so, what are the reasons for \cdot & departure in respect of the publication of the result of the 1959 examination?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) to (c) A statement indicating the position is laid on the Table.

STATEMENT

Departmental competitive examinations for promotion to the grade of Assistant Superintendent in the Central Secretariat Service were held **•**by the Union Public Service Commission in 1955, 1957, 1958, and 1959. There is no provision in the rules relating to these examinations that the names of all the candida^fes who may be deemed to be "qualified" should figure in the final list to be communicated by the Commission. So far as the examinations held in 1955 and 1957 are concerned, the Ministry of Horn-! Affairs had not furnished to the Commission any firm estimates of the -number of appointments to be made from the results of those examinations. The Union Public Serv'ce furnished to Comnv.ssion accordingly Government the entire list of candidates whom they considered qualified for appointment to this grade. As regards the examination held in 1958, the Union Public Service Commission were informed that it was proposed to appoint 150 candidates from that examination. They accordingly published a slightly larger list contahvng 179 names of persons considered by them as suitable. Similarly, they were informed that it was proposed to appoint 50 candidates from the 1959 examination, and they furnished to Government a sl ghtly larger list containing 78 names in the order of merit. According to the

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information furnished by the Union Public Service Commission, if more appointments have to be made from this examination they may be in a position to furnish some more names of persons whom they consider as qualified for such appointments. This question does not, however, arise as the Government do not propose to appoint any more persons from this examination. It would be noticed from the above that the Commission have been recommending cand dates with due regard to the circumstances obtain ng on every occasion and that the question of any departure from established principles about the conduct of examinations does not arise so far as the 1959 examina'ion is con cerned

SHRI HARIHAR PATEL: From the statement it seems that there are also other qualified candidates who passed irf*the examination held in 1959. May I know whether the M nis'er is willing to keep them on the waiting list as suggested by the hon. Speaker in the other House? There was a discussion in the other House.

SHRI B. N. DATAR: No, it is very difficult to accept the suggestion.

SHRI M. P. BHARGAVA: May I know whether it is a fact that the Home Ministry have written to the U.P.S.C. for giving the list of all those who qualified in this examination?

SHRI B. N. DATAR: No.

SHRI MAHESWAR NAIK: May I know whether the entre list of successful candidates is exhausted in the regular vacancies before a new list by the U.P.S.C. is published?

SHRI B. N. DATAR: That is not the principle. Whenever a departmental examination is to be held, the probable number is communicated and then the U.P.S.C. gives us an approximate list and then we take in as many as we can.

SHRI MAHESWAR NAIK: May I know whether the complete Kit ol members in the waiting list is 2859 ^{0ral} Answers

exhausted before new recruits are taken from the next examination?

SHRI B. N. DATAR: There is no sucn thing as waiting list.

श्वी तवाबसिंह चौहात : क्या यह सच है कि १६ तारीख को लोक सभा में हुई बहस में असिस्टेन्ट सुपरिन्टेन्डेन्ट्स के संबंध में सरकार ने यह तय किया है कि उन नामों का, जो यू० पी० एस० सी० से क्वालिफाइड डिक्लेयर किये जाते हैं और रिक्मेंन्ड किये जाते हैं, एक पैनेल बनाया जाय ? अगर यह सच है तो क्या ऐसे ही सिमिलर केसेज में, असिस्टेंट्स और दूसरों के संबंध में, यही पालिसी लागू करनी है और क्या इस पालिसी को डिफेन्स और रेलवेज में भी लागू करने का इरादा है जहां जो चाह सो कर लेते हैं ?

SHRI B. N. DATAR: We are not concerned with the Defence or Railways. My friend was not correct when he stated that something was promised in the other House. There was a discuss on only in the Lok Sabha and there also this position was elucidated.

SHRI BHUPESH GUPTA: From the statement it is clear that all the qualified people are not recruited to the posts for which they have been dec-• lared qualified and that when the next vacancies occur, the remaning qualified people who have not been absorbed in th; posts are not taken in but another examination is held. That is to say, their cases fall through. May I know why the Government has borrowed this doctrine of 'lapse' of Dalhousie in this matter when all the people who are qualified are not absorbed before others are brought in? What is the rationale or principle behind this?

SHRI B. N. DATAR: My hon. friend is making a plea just the opposite to the one *hat he did only a few minutes ago. This is in respect of recruitment and ths policy is to hold examinations every year and fix up an approximate number and then take that number on the basis of the list supplied by the U.P.S.C. and normally, thereafter the list lapses.

SHRI BHUPESH GUPTA: Sir, will you help me in making the hon. Minister understand me? I seek your guidance.

MR. CHAIRMAN: Yes.

SHRI BHUPESH GUPTA: Suppose-10 places aye to be filled from qualified people. They have g'ven 12 names and 10 are filled in and two are left. Next time they hav^ another 10 places. In that case why these 2 plus 8 are not taken instead of recruiting, afresh 10, ignoring the two who were unfortunate enough not to get in earlier? What is the logic behind it?'

SHRI B. N. DATAR: Once upon a time this was done. In fact in respect of the examinations in 1955, 1957 and 1958 what was done was, we took in what was possible and then the left-overs were also taken but now that creates a number of complicat ons and it creates needless expectations also. Therefore, we are going to confine ourselves to our actual require-ments.

SHRIMATI T NALLAMUTHU RAMAMURTI: Is it fair to eliminate two candidates out of ten, who hold equal qualifications for similar posts in the future?

SHRI B. N. DATAR: It is a question-of our requirement and the filling up of vacancies that ar_e available.

SHRI M. P. BHARGAVA: May I know what steps the Government propose to take to implement the suggestion made by the Speaker in the other House?

SHRI B. N. DATAR: It w 11 be duly considered but as I have pointed out there, there are a number of difficulties in accepting that.

SHRI BHUPESH GUPTA: May I know whether, along with the Speaker's suggestion, our suggestions, also will be considered?